

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Wherever 4/6 laning works under NHDP are under implementation, to keep the existing roads in traffic worthy condition, maintenance of the existing road is also carried out by the Contractor/Concessionaire as part of their obligations under the contract/concession agreement.

(c) and (d) Presently Gurgaon-Jaipur Road is being maintained in traffic worthy condition for safe movement of traffic by the Concessionaire as per provisions of the Concession Agreement.

**Implementation of Rule 50 of Central Motor
Vehicles Act by States/UTs**

1662. SHRIMATI BIMLA KASHYAP SOOD : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of the guidelines/decision of the Hon'ble Supreme Court regarding the implementation of Rule 50 of the Central Motor Vehicles Act which was amended in 2001;

(b) the details of the guidelines issued by his Ministry keeping in view the decision of the Supreme Court;

(c) to what extent it has been implemented in the different States/UTs; and

(d) the details of the steps taken for its implementation?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (d) Fitment of High Security Registration Plates in motor vehicle has already been made mandatory by the Government as per Rule 50 of the Central Motor Vehicles Rules, 1989. The Hon'ble Supreme Court had directed all the States to implement the scheme by 31.5.2010. This was communicated to all the States/UTs by the Ministry also. No guidelines in this regard need to be issued. However, all the States/UTs have been requested by the Government time and again to implement the scheme at the earliest.

Four laning of Sukinda-Angul NH

1663. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) by when the four laning of Sukinda-Angul-Panikoili-Laharipada National Highway will be completed;

(b) whether it is a fact that the Panikoili-Laharipada road of Orissa has been extended up to Jajpur district Headquarter *via* Ragadi and Roran and Panikoili; and

(c) if so, the details thereof?